

### Telecast of Award Winning Films

7494. SHRI C.P. MUDAIA GIRJYAPPA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state: (a) whether the Government propose to telecast the award winning films on the National Network in the near future; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Doordarshan is already telecasting award winning films. They are generally scheduled in the late night slot on every first Wednesdays of the month and in the Afternoon slot on Sundays.

### Excessive Billing of Desu

7495. SHRI MADAN LAL KHURANA:

Will the Minister of POWER be pleased to state:

(a) the number of complaints received about the excessive billing during the last six months and how many of them are still pending for action;

(b) the steps taken to check the wrong bills henceforth;

(c) whether consumers are being cheated by DESU with the advent of sending 'average' bills;

(d) the number of complaints pending with DESU about the non-refund of meter security amount;

(e) since when these are pending and the reasons therefor; and

(f) the steps taken to settle them expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA

NAIDU): (a) to (f) DESU had received about 23922 complaints regarding excessive billing during the last six months out of which 2008 complaints are pending settlement. The steps taken by DESU to minimise the billing complaints include intensification of checking of Meter Reading Edits, checking of bills at Districts before despatch to consumers, identification & checking of probable inflated bills before issue and setting up of a preaudit team at the computerised billing centre. Since the payments made in respect of the bills on average basis are adjusted in the subsequent bills based on actual consumption, there is no question of cheating of the consumers. About 252 complaints regarding refund of security deposits are pending with DESU since different periods and instructions have been issued by DESU for their disposal expeditiously.

[Translation]

### Functioning of Telephone in Delhi

7496. SHRI JANGBIR SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any time limit is prescribed to make operative the telephone connections installed by the MTNL, New Delhi;

(b) if so, the number of telephone installed in March, 1993 and have not been made operational so far particularly under Idgah, Shakti Nagar and Lakshminagar exchanges in Delhi; and

(c) the time by which these are likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKU RAM): (a) Sir, normally a telephone is made operative by the following day after completion of installation work. In case of bulk release, however, the telephone installation work is completed in advance and the telephone is made

operative when the exchange gets commissioned/cable network becomes available.

(b) All the telephones installed in Delhi during March, 1993 have been made operational.

(c) Does not arise in view of answer at (b) above.

[English]

**Development of Civil Airport at Mamnoon, A.P.**

7497. SHRI Y.S. RAJASEKHAR REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to develop a civil airport at Mamnoon, Warangal (A.P.) provide air transport facilities to the town;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABIAZAD): (a) and (b) The National Airports Authority has, at present, no plan to develop this airport.

(c) The traffic potential does not warrant

upgradation of the airport.

**Committee for Air/Doordarshan Staff**

7498. SHRI DEVARAYA NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have recently constituted a high powered committee to review the working, institutional structure, training facilities and financial powers of all the services and cadres under its control;

(b) if so, the composition of the committee;

(c) by when the committee is likely to submit its report; and

(d) to what extent the grievances of the AIR/Doordarshan Staff are likely to be redressed thereby?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) A High Level Committee has been set up.

(b) The composition of the Committee is as follows:-

1.	Shri U. C. Agarwal (Retd. Secy., Deptt. of Personnel)	Chairman
2.	Lt. Gen. K. Balram (Retd. Adjutant General)	Member
3.	Smt. V.S. Rama Devi (Retd. Secy., Leg. Deptt.)	Member
4.	Dr. N. Bhaskara Rao (Media Expert)	Member
5.	Shri Girish Kamad (Chairman, Sangeet Natak Akademy)	Member